NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 154/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Adv. Isha Jha - for Politicana Isha Jha
2. Adv. Isha J Kumar R1, 425 91km

ORDER

Ld. Counsels for the parties submit that the time frame for execution of the MoU is still to be agreed upon, though in principle the terms have been settled. In view of the same, further time is being requested. Adjourned to 08.11.2016.

(Ina Malhotra) Member Judicial